

(a) the reason for migration of Ph.D. degree holders in different science subjects to other countries;

(b) whether Government propose to guarantee employment to such Ph.D. degree holders and ensure rural development by utilising their expertise;

(c) if so, whether Government propose to introduce any scheme to enable these Ph.D. degree holders to settle down in the country; and

(d) if so, the time by which it will be done?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) No specific reasons could be identified for migration of Ph.D. degree holders in different science subjects to other countries.

(b) No such proposal is under consideration of the Central Government.

(c) and (d). The University Grants Commission has taken several steps to provide better research facilities and positions for researchers. The pay-scales of teachers in Universities and Colleges have been revised to attract and retain talent in higher education and research. The various science departments have also introduced several schemes and programmes for creation of employment opportunities in new areas of science and technology and in production and services sector to minimise the outflow of scientists, technologists and doctors and also to attract those settled abroad to come back to the country.

[English]

### **Proposal to Start an Information and Library Network**

2116. SHRI BANWARI LAL PUROHIT: Will the PRIME MINISTER be pleased to state:

(a) whether Government have a proposal to start an information and library network in the country; and

(b) if so, the salient features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) Yes, Sir.

(b) The details are being worked out and will be laid on the Table of the House in due course.

### **Engineering Projects in Madhya Pradesh**

2117. SHRI PARASRAMBHARDWAJ: Will the PRIME MINISTER be pleased to state:

(a) the centrally sponsored engineering projects above 20 crores under implementation in the State of Madhya Pradesh;

(b) whether the delay in completion of those projects is leading to cost escalation; and

(c) if so, the details of steps taken to expedite the execution of these projects?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE

**MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI):**

(a) According to the Quarterly Monitoring System of the Ministry of Programme Implementation in respect of the projects costing over Rs. 20 crore each, as on 31st December, 1989 there is no centrally sponsored engineering project falling under heavy, medium and light engineering category under implementation in the State of Madhya Pradesh.

(b) and (c). Does not arise.

**Voluntary Organisations for Promotion of Cultural Activities**

2118. SHRISANTOSH KUMARGANGWAR: Will the PRIME MINISTER be pleased to state:

(a) state-wise names of voluntary organisations funded by Union Government for promotion of various cultural activities and programmes along with nature of projects and programmes and the amount of funds released in each case during each of the last three years and the current year; and

(b) the specific results achieved through these projects and programmes?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). The details are given in the statement ('A' and 'B') [Placed in Library. See No. LT 554/90]

[*Translation*]

**Pollution Controlling Arrangements in Industrial Units in Bareilly**

2119. SHRISANTOSH KUMARGANG-

WAR: Will the PRIME MINISTER be pleased to state:

(a) whether large industrial units in Bareilly division have necessary pollution controlling arrangements; and

(b) if not, the details of the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI):

(a) and (b). In Bareilly Division, there are 24 large units out of which 9 have installed effluent treatment plants (ETP). In 5 units, treatment plants are under construction, 3 units have partial treatment plants and 2 units have submitted a time bound programme for their installation.

The U.P. Pollution Control Board has taken legal action against 8 defaulting industries in Bareilly Division under the provisions of the Water (Prevention and Control of Pollution) Act, 1974 to ensure that these units meet the prescribed effluent standards.

[*English*]

**Pilotless Aircraft of Pakistan for Surveillance**

2120. PROF. VIJAY KUMAR MALHOTRA: Will the PRIME MINISTER be pleased to state:

(a) whether Pakistan has achieved a major break-through in the field of surveillance in the battle-field by indigenously producing a pilotless remote controlled aircraft equipped with most sensitive cameras; and

(b) if so, the details of the steps taken to meet the threat of surveillance of our territory in case of a war between the two countries?